

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:789
ANSWERED ON:27.11.2012
PROCUREMENT OF FOODGRAINS
Verma Shri Sajjan Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantity of foodgrains and the rate at which it is procured from the farmers directly in the country and particularly in Madhya Pradesh during the last three years and the current financial year;
- (b) the quantity of foodgrains stored in Government and non-Government godowns during the said period;
- (c) the quantity of foodgrains rotted out of this or submerged in water during rainy season and could not be utilised for consumption; and
- (d) the action taken against the guilty persons?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) Minimum Support Prices (MSPs) of paddy and wheat and their quantities procured at these MSPs from farmers in Madhya Pradesh and the country as a whole during the last three years and the current year are given at Annexure.

(b) The total quantities of rice (including paddy in terms of rice) and wheat available in the Central Pool as on 01.04.2009, 01.04.2010, 01.04.2011, 01.04.2012 were as under:

(in lakh tons)

As on	Rice	Wheat	Total
01.04.09	216.04	134.29	350.33
01.04.10	267.13	161.25	428.38
01.04.11	288.20	153.64	441.84
01.04.12	333.50	199.52	533.02

As on 01.11.2012, the total stock of rice and wheat available in Central Pool was 695.29 lakh tons, including 405.75 lakh tons of rice and 289.54 lakh tons of wheat.

(c) The quantity of foodgrains in Food Corporation of India (FCI) accrued as damaged/ non-issuable during the last three years and current year are as under:

(in tons)

Year	Quantity of foodgrains accrued as damaged/ non-issuable
2009-10	6702
2010-11	6346
2011-12	3338
2012-13	1364

(as on 01.11.2012)

(d) The departmental action taken against the officials of FCI held responsible for damage/rotting of foodgrains due to various reasons including submerged in water during rainy season, during the last three years and current year are as under:-

Year	No. of Officials against whom action has been taken
2009-10	28

2010-11 20
2011-12 59
2012-13 10
(upto 30.9.12)